

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated : 30th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran,
Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri

Counsel for the Respondent (s) : Ms Suparna Shrivastav, Adv. with
Shri S.R. Pandey, Legal Advisor,
GERC for R.No.1
Mr. Vikash Singh, Sr. Adv. With
Mr. Sakya Singha Choudhuri and
Mr. Saraswat Mahapatra for R.No.2

ORDER

Post the matter for hearing on **05th January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh